

tion of DPR and delivery schedule of equipment and spares.

(c) No, Sir.

(d) Bhakra Left Bank Generators have already been uprated from 5x90 MW to 5x100 MW during 1981-85 by Bharat Heavy Electricals Ltd.

[*Translation*]

Private Calls In ITDC Hotels

5364. SHRI SATYA DEO SINGH: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Government propose to fix some norms for restricting the number of private calls in the interest of economy in India Tourism Development Corporation (ITDC) hotels which are running in losses; and

(b) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) and (b). Private telephone calls are not permissible to the employees from official phones in the hotel units of ITDC. However, ITDC's Corporate Office has issued instructions to all hotel units in February 1991, to effect economy in expenditure including official telephone calls.

Calls made by guests in the hotels are chargeable.

Rural Electrification In Sundargarh, Orissa

5365. KUMARI FARIDA TOPINO: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) the number of electrified and unelectrified villages in Sundargarh district of Orissa; and

(b) the time by which the remaining villages are likely to be electrified?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) As per information available as on 31st March, 1991, there are 1363 electrified and 302 unelectrified villages in Sundargarh district of Orissa as per 1981 census.

(b) District-wise rural electrification activities are carried out by the State Electricity Board on the priority accorded by the State Government within the overall allocation for the State.

Modernisation of Balmer Lawrie Company Limited

5366. PROF. K.V. THOMAS: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the expansion and modernisation programme of Balmer Lawrie Company Limited at Adoor in Kerala is under consideration; and

(b) if so, the details thereof and the steps taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI . S. KRISHAN KUMAR): (a) and (b). No such proposal is under consideration of the Government.

[*Translation*]

Agreement Between Bihar And West Bengal on Distribution of Power

5367. SHRI BHUVNESHWAR PRASAD MEHTA: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether an agreement for power

distribution was signed between the Governments of Bihar and West Bengal for the establishment of Damodar Valley Corporation;

(b) if so, the details thereof;

(c) whether the Government propose to reconsider the agreement; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) No agreement for distribution of power was signed between the Governments of Bihar and West Bengal for the establishment of Damodar Valley Corporation (DVC). The DVC was established under the Damodar Valley Corporation Act (xiv) of 1948.

(b) to (d). Do not arise.

[English]

Madras Cargo Complex

5368. SHRI K. THULASIAH VANDAYAR: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the cargo complex at Madras has been holding uncleared goods of many companies resulting in shortage of space;

(b) if so, the action taken/being taken by the Government to clear the cargo complex for easy hauling of cargo;

(c) whether the Government propose to build an additional cargo complex there; and

(d) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

(b) Does not arise.

(c) and (d). The IAAI has plans to progressively expand the present Cargo Terminal. The first additional module consisting of approx. 5,000 sq. mts. of covered area is planned to be built during the 8th Plan period.

[Translation]

Conversion of Railway Lines in Eastern Uttar Pradesh

5369. SHRI JANARDAN MISRA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Ashok Mehta Committee identified existence of metre gauge railway lines in eastern Uttar Pradesh as one of the causes of backwardness in that region;

(b) if so, whether the Government propose to convert the metre gauge railway line from Varanasi to Chhapra and Balia Mau and from Sitapur to Budbaj Shahganj into broad gauge; and

(c) if so, by what time and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Yes, Sir.

(b) and (c). Work on conversion of Chhapra-Aunrihar section is targetted for completion by 1993-94. Survey Report for conversion of Sitapur-Budbaj has been received. The work will be considered based on the result of the survey and availability of resources. A proposal for the conversion of Mau-Shahganj section was sent to the Planning Commission for their approval, who have not approved the same.

Koliwar Railway Bridge

5370. SHRI RAM LAKHAN SINGH YADAV: Will the Minister of RAILWAYS be pleased to state: